

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3745
ANSWERED ON:27.04.2012
OFFSHORE POSTING OF IT OFFICERS
Bhadana Shri Avtar Singh

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has proposals to post Income-tax officers in various countries including offshore tax haven countries: and
- (b) if so, the country-wise details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) to (b) Yes Sir. Tax officers at the level of First Secretary are being posted to Income-tax Overseas Units (ITOU) in Indian Missions abroad to maintain effective coordination and liaison between Indian tax authorities and the tax authorities of countries concerned. At present, the officers are already posted in Mauritius and Singapore. Further, posting orders in respect of officers to be posted to newly created ITOUs in Indian missions at Cyprus, France, Germany, Netherlands, UAE, UK and USA have been issued and posting order in respect of one officer to be posted to Japan will be issued shortly. The relieving of these 8 officers to join their respective ITOU is pending due to finalisation of terms & conditions of their posting by Ministry of External Affairs.